

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 13.12.2022

COURT OF REGISTRAR

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

11:30 A.M.

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No.4732 of 2022 in Comp. App. (AT) (Ins) No. ___of 2022	Greater Noida Industrial Development Authority Through Chief Executive Officer Vs. Pankaj Narang Resolution Professional for K V Developers Pvt. Ltd.	U.N. Singh
2.	I.A. No.4734 of 2022 in Comp. App. (AT) (Ins) No. ___of 2022	Axis Bank Ltd. Vs. Indusar Global Ltd.	Suruchi Suri
3.	I.A. No.4745 of 2022 in Comp. App. (AT) (Ins) No. ___of 2022	Bhushan Shringarpure Proprietor of Aaran Chemicals Corporation & Ors. Vs. B.K. Mishra Resolution Professional of Lakeland Chemicals (India) Ltd. & Ors.	Nirnimesh Dube
4.	I.A. No. 4744 of 2022 in Comp. App. (AT) No. ___of 2022	Satish Coomar Bagrodia HUF & Ors. Vs. Kailashpati Vinimay Pvt. Ltd. & Ors.	Harsh Gurbani
5.	I.A. No. 4746 of 2022 in Comp. App. (AT) (Ins) No. ___of 2022	Lemongrass Organic Tea Estate Ltd. & Anr. Vs. Uco Bank & Ors.	Sunita Yadav
6.	I.A. No. 4750 of 2022 in I.A. No. ___ of 2022 in Comp. App. (AT) (Ins) No. 471 of 2019	Ajeet Kumar Saxena & Ors. Vs. Shubhkamna Buildtech Pvt. Ltd. & Ors.	Devendra Kumar

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- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

By order
-sd/-
Assistant Registrar